COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 45 OF 2018& IA NOS. 902, 1108 & 1109 OF 2017

Dated: 3	0 th November, 20	<u>18</u>			
	Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member				
In the matter	of:				
Tata Power Trading Company Limited				••••	Appellant(s)
Versus Karnataka Electricity Regulatory Commission &Ors.					Respondent(s)
Counsel for the	e Appellant(s)	:	Ms. Shikha Pandey		
Counsel for the	e Respondent(s)	:	Mr. Balaji Srinivasan Mr. Siddhant Kohli Ms. Pratiksha Mishra for R-2	2, 4 &7	
			ORDER		

List this matter on 15.02.2018, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey) **Technical Member** (Justice N. K. Patil) **Judicial Member**

Pr/pk